

NOTIFICATION**PART-A**

In partial modification of this office Notification Nos.GOB(I) 1/2020 dated 27.04.2020 and GOB(I) 4(1)/2020 dated 30.04.2020, the following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Sanjeev Vishnupanth Kulkarni	District Judge, OOD, Registrar, Karnataka State Administrative Tribunal, Belagavi Bench, BELAGAVI.	Proposed for appointment as I Addl. Prl. Judge, Family Court, BENGALURU. (Vacant Court)
2	Smt. L.Vijayalakshmi Devi	I Addl. District and Sessions Judge, MANDYA.	Prl. District and Sessions Judge, KOPPAL. (Vice Sri. C.R.Raja-somashekara – due to retire w.e.f. 31.05.2020)
3	Sri. Tyagaraja N. Inavally	XLVII Addl. City Civil and Sessions Judge, BENGALURU CITY. <i>[Under orders of transfer as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru (Vice Sri. G.A.Mulimani – transferred)]</i>	LXXXI Addl. City Civil and Sessions Judge, BENGALURU CITY. (Special Court exclusively to deal with the criminal cases related to elected MPs/MLAs in the State of Karnataka) (Vice Sri. Ramachandra D.Huddar transferred – vide this office Notification No.GOB(I) 1/2020 dated 05.05.2020)

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1	2	3	4
4	Smt. Susheela	L Addl. City Civil and Sessions Judge, BENGALURU CITY. <i>[Under orders of transfer as VI Addl. Prl. Judge, Family Court, Bengaluru (Vice Sri. Krishnaji Baburao Patil – transferred)]</i>	Proposed for appointment as II Addl. Prl. Judge, Family Court, BENGALURU. (Vice Smt. Prabhavathi G. – transferred)
5	Smt. K.G.Shanthi	I Addl. Prl. Judge, Family Court, MYSURU. <i>[Under orders of transfer as I Addl. Prl. Judge, Family Court, Bengaluru (Vacant Court)]</i>	Proposed for appointment as III Addl. Prl. Judge, Family Court, BENGALURU. (Vacant Court)
6	Smt. Prabhavathi G.	II Addl. Prl. Judge, Family Court, BENGALURU.	Proposed for appointment as V Addl. Prl. Judge, Family Court, BENGALURU. (Vacant Court)

PART-B

In partial modification of this office Notification No.GOB(I) 1/2020 dated 27.04.2020, Sri. Bhairappa Shivaling Naik, the then District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru, is transferred and posted as Prl. District and Sessions Judge, Chikkaballapura (Vacant Court), in the interest of public service, to take effect immediately.

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PART-C

In partial modification of this office Notification No.GOB(I) 1/2020 dated 05.05.2020, the transfer and posting of Sri. Subramanya J.N., District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru, as Prl. District and Sessions Judge, Koppal (Vice Sri. C.R.Rajasomashekhara – due to retire w.e.f. 31.05.2020), is cancelled.

BY ORDER OF THE HIGH COURT,

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and make necessary arrangement for relieving the officers concerned.
02. The Officer at Sl.No.2 of **PART-A** of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Sri. C.R.Rajasomashekhara on the afternoon of 30.05.2020.
03. The Officers at Sl.Nos.1, 3, 4, 5 and 6 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts immediately.
04. The Officer at **PART-B** of the notification with a direction to take charge of his new post immediately.

05. The Officer at **PART-C** of the notification.
06. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
08. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
09. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
10. The Accountant General in Karnataka, Bengaluru.
11. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
12. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
13. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
14. The Additional Registrar General, Dharwad and Kalaburagi Benches.
15. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
16. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
17. All the Private Secretaries to the Hon'ble Judges.
18. The Director, Karnataka Judicial Academy, Bengaluru.
19. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
20. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
21. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.

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22. The Registrar, Karnataka State Administrative Tribunal, Bengaluru.
23. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
24. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
25. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
26. Spare copies.

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